

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016

FOR THE ATTENTION OF THE CREDITORS OF M/s ABUTANI MERCANTILE PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	M/s ABUTANI MERCANTILE PRIVATE LIMITED
2	Date of incorporation of corporate debtor	21.12.2000
3	Authority under which the corporate debtor is incorporated/registered	REGISTRAR OF COMPANIES- GUWAHATI
4	Corporate Identity No/Limited Liability Identification No. of corporate debtor	U70101AS2000PTC006382
5	Address of the registered office and principal office (if any) of the corporate debtor	Regd Office:- G.S Road Six Mile Khanapara, Guwahati, Assam, India -781022
6	Insolvency commencement date in respect of the corporate debtor	04.12.2025
7	Estimated date of closure of insolvency resolution process	02.06.2026 (180 days from the insolvency commencement date)
8	Name and registration number of the insolvency professional acting as interim resolution professional	KAMAL AGARWAL IBBI/IPA-001/IP-P00868/2017-18/11466
9	Address and e-mail of the interim resolution professional, as registered with the Board	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail:-advocate.kamal.aggl@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail:-cirp.abutanimercantile@gmail.com Mob:- 9811138823
11	Last date for submission of claims	18.12.2025
12	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at	Web Link:- https://ibbi.gov.in/en/home/downloads Physical Address – NA

Notice is hereby given that the Hon'ble National Company Law Tribunal Guwahati Bench has ordered the commencement of a corporate insolvency resolution process of M/s ABUTANI MERCANTILE PRIVATE LIMITED vide its order dated **04.12.2025 in CP(IB)/9/GB/2025**

The creditors of **M/s ABUTANI MERCANTILE PRIVATE LIMITED**, are hereby called upon to submit their claims with proof **on or before 18.12.2025** to the interim resolution professional at the address mentioned against entry no 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date:- 05/12/2025

Place:- New Delhi



(KAMAL AGARWAL)

Interim Resolution Professional

IBBI/IPA-001/IP-P00868/2017-18/11466

Relevant forms for submission of claims may be downloaded from <https://www.ibbi.gov.in/home/downloads> Form B-Operational Creditors, Form C-Financial Creditors, Form D-Workman/ Employee, Form F- other creditors.

Tripura CM calls for push to tea sector

CORRESPONDENT

AGARTALA, Dec 5: Tripura Chief Minister Dr Manik Saha has called on the Tripura Tea Development Corporation (TTDC) to adopt a proactive strategy towards becoming a self-reliant organisation and focus on employment generation. The appeal came during a review meeting held at the Civil Secretariat on Thursday with senior officials of the Industries and Commerce Department and TTDC authorities.

According to TTDC chairman Samir Ranjan Ghosh, the corporation has made a notable improvement in curbing losses, reducing the financial deficit from Rs 5.4 crore in 2023-24 to Rs 2.81 crore in 2024-25.

The Chief Minister stressed that Tripura tea, known for its taste and aroma, must maintain its quality while undertaking aggressive marketing to increase revenue. He also urged officials to promote the "vocal for local" initiative by ensuring higher consumption of Tripura tea within the State.

Industry officials stated that Tripura's annual tea production in 2024 stood at 90 lakh kg. The State currently has five tea gardens under the TTDC, 13 cooperative-run estates, 36 private estates, and around 2,800 small growers.

To improve worker welfare, daily wages have been raised from Rs 105 to Rs 204, upgrade of the Brahmakund Tea Processing Centre has been completed, and a new small-scale processing factory has been established in the Machmara estate of North Tripura.

Scindia launches slew of DoNER projects in Nagaland

Schemes relating to infrastructure, public services and connectivity valued at Rs 646.39 cr

CORRESPONDENT

DIMPUR, Dec 5: Union Communications and DoNER minister Jyotiraditya Scindia today inaugurated and launched major development projects under the DoNER Ministry, amounting to Rs 646.39 crore, in Kohima, signalling a significant push towards strengthening infrastructure, public services, and connectivity in the State.

Five projects were inaugurated across the Power, School Education, and PWD (R&B) departments. Under the Power Department, the upgrade of the 132 kV substation at Nagarjan, Dimapur, has been completed at a cost of Rs 24.46 crore to enhance power transformation capacity.

Under the School Education Department, two projects were inaugurated – the In-Service Teachers Training-cum-Examination Centre with residential facil-



ities built at a cost of Rs 20 crore, and the implementation of IT infrastructure in 190 schools across Nagaland at a cost of Rs 18.95 crore.

Under PWD (R&B), two major road projects were completed – the upgrade of the Chendang Saddle-Noklak Road at a cost of Rs 45.59 crore and the improvement of AT Road from Tusangra to Impur Junction, including bridges, at a cost of Rs 93.98 crore. Meanwhile, the foundation

stones of 11 new projects were also laid across the Health and Family Welfare, Youth Resources and Sports, IT and Communication, Power, and PWD (R&B) departments.

Under the Health and Family Welfare Department, foundation stones of a multi-speciality hospital at Chumoukedima costing Rs 58.72 crore and a 50-bed hospital in the Peren district headquarters at Rs 44.65 crore, were laid. Speaking at a public pro-

gramme at Tuophema, Scindia thanked the people of Nagaland for their warmth, hospitality and cultural vibrancy, stating that his experience over the last 36 hours made him feel blessed to serve the eight States of the North East.

He emphasised that the region is no longer the last frontier, but has become the first frontier of India, serving as the gateway to South-east Asia with immense economic and tourism potential.

DoNER Minister attends stone pulling ceremony

BHADRA GOGOI

DIMPUR, Dec 5: Nagaland Chief Minister Neiphiu Rio, in collaboration with the Tourism Department, hosted the ceremonial stone pulling ceremony at Touphema village in Kohima district on Friday in the presence of Union Communications and DoNER Minister Jyotiraditya Scindia as the chief guest.

The ceremony is a major event of the ongoing Hornbill Festival.

Scindia, in his address, said that the stone pulling ceremony was not a task for the participants, but embodies the combination of union of body, mind, soul, heart and spirit. He thanked Rio and the people of the State for invit-



ing him to the most important ceremony of Nagaland.

In commemoration of the Hornbill stone pulling, a cultural extravaganza was held at the Touphema resort where Rio greeted Scindia and thanked him for being part of the festival.

Meanwhile, the fifth day of the Hornbill Festival at the

Naga Heritage village in Kisama on Friday showcased a vibrant array of traditional performances. The day highlighted the cultural diversity and heritage of Nagaland, drawing visitors into the traditions, history and communal spirit of the tribes, featuring rich cultural presentations by various tribes.

Air Quality Index (AQI)		
December 05, 2025 (Average of past 24 hours)		
City/Town	Index Value	Air Quality
Guwahati	93	Satisfactory
Nalbari	--	--
Nagaon	62	Satisfactory
Sivasagar	63	Satisfactory
Silchar	50	Good

WEATHER NorthEast		
Forecast for NE: Dry weather likely to prevail over Arunachal Pradesh, Assam, Meghalaya, Nagaland, Manipur, Mizoram and Tripura. No large change in Minimum Temperature very likely over the region. Shallow to Moderate fog very likely to occur at isolated pockets over Arunachal Pradesh, Assam, Meghalaya, Nagaland, Mizoram, Manipur and Tripura.		
Dibrugarh	Max	Min
	28.2	11.2
Tezpur	Max	Min
	26.0	14.4
Silchar	Max	Min
	27.4	14.2
Dhubri	Max	Min
	25.3	15.0
Jorhat	Max	Min
	26.0	12.5
N. Lakhimpur	Max	Min
	28.4	12.0
Shillong	Max	Min
	19.4	7.4
Kohima	Max	Min
	18.8	7.8
Pasighat	Max	Min
	27.2	14.0
Itanagar	Max	Min
	23.3	14.8
Imphal	Max	Min
	24.1	6.8
Agartala	Max	Min
	29.0	13.0

Duty Meteorological Officer, Regional Meteorological Centre, Guwahati

MAJULI UNIVERSITY OF CULTURE
RECRUITMENT NOTICE
 Majuli University of Culture invites applications from eligible Indian citizens for the post of Registrar, Majuli University of Culture, Assam. The last date of receipt of filled-in applications is 31/12/2025.
 For detailed information, other terms and conditions and application form, intending candidates may visit the University website: www.muoc.ac.in.
 Sd/- Registrar i/c, Majuli University of Culture

THE ASSAM CO-OPERATIVE APEX BANK LTD.
 Head Office: Panbazar, Guwahati-781001 (Assam)
 Tel: 0361-2545092, 2515013 (o) Fax: 2545097
 E-mail: admn@apexbankassam.com Website: www.acab.bank.in
RECRUITMENT OF MANAGING DIRECTOR FOR THE ASSAM CO-OPERATIVE APEX BANK LTD. HEAD OFFICE: PANBAZAR, GUWAHATI - 781 001
 Applications are invited from eligible Indian Citizens for the post of **MANAGING DIRECTOR** of the Assam Co-operative Apex Bank Ltd., H.O., Panbazar, Guwahati
 1) The person may preferably not be above 55 years of age at the time of the appointment.
 2) The candidate to be appointed as **MANAGING DIRECTOR** shall at least be a
 i) Graduate with CAIIB/ DBF/ Diploma in Cooperative Business Management or equivalent qualification or
 ii) Chartered/ Cost Accountant or
 iii) Post graduate in any discipline.
 3) The person shall have at least 8 (eight) years work experience at the middle/ senior level in the banking sector. Senior/ middle level for the purpose shall be taken as the third level (scale/ cadre) onward (i.e. excluding the first two levels (scales/ cadres) in the officers cadre, or as the highest two levels (scales/ cadres) below the level of CEO.
 4) The person must be well conversant with the local language.
 5) In-service applicants should apply through proper channel.
 6) Pay and Allowances negotiable.
 Application in plain paper addressed to "The Chairman" containing complete and full bio-data of the applicant along with 2(two) recent passport size photographs and self-attested copies of all testimonials in support of Age, qualification, experience etc. along with declaration as per proforma given below should be sent in a closed envelope superscribing thereof "Application for the Post of Managing Director" and should reach by Post/ courier service at the following address of the bank within 20 (twenty) days from the date of publication of this advertisement. Application may also be submitted directly at Chairman's office of the Bank within the period specified above.
 The proforma for detail information may be downloaded from bank's website www.acab.bank.in. For any clarification, the General Manager, Administration Deptt. (HO) of the Bank may be contacted at Telephone No. 0361-2637826, (+91) 7086076584.
THE CHAIRMAN,
THE ASSAM CO-OPERATIVE APEX BANK LTD.,
H.B. ROAD, PANBAZAR, GUWAHATI - 781001, (ASSAM)
 Date: 05-12-2025 Sd/- Chairman

FORM A
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4 Corporate Identity No./Limited Liability Identification No. of corporate debtor	U70101AS2000PTC006382
5 Address of the registered office and principal office (if any) of the corporate debtor	Regd Office:- G.S Road Six Mile Khanapara, Guwahati, Assam, India -781022
6 Insolvency commencement date in respect of the corporate debtor	10.11.2023
7 Estimated date of closure of insolvency resolution process	02.06.2026 (180 days from the insolvency commencement date)
8 Name and registration number of the insolvency professional acting as interim resolution professional	KAMAL AGARWAL (IBBI/PA-001/IP-P00868/2017-18/11466)
9 Address and e-mail of the interim resolution professional, as registered with the Board	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail-advocate.kamal.aggl@gmail.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail-crip.abutanimercantile@gmail.com Mob:- 9811138823
11 Last date for submission of claims	18.12.2025
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13 Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
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 The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.
 Submission of false or misleading proofs of claim shall attract penalties.

(KAMAL AGARWAL)
 Interim Resolution Professional
 IBBI/PA-001/IP-P00868/2017-18/11466
 Relevant forms for submission of claims may be downloaded from <https://www.ibbi.gov.in/home/downloads> Form B-Operational Creditors, Form C-Financial Creditors, Form D-Workman/ Employee, Form F-other creditors.

Date: 05/12/2025
 Place: New Delhi

Injured American scribe recovering in Mizoram

CORRESPONDENT

AIZAWL, Dec 5: An American journalist injured in a recent landmine explosion in Myanmar's northern Chin state is undergoing treatment at Ebenezer Hospital here, according to hospital officials.

The reporter, identified as Collin Mayfield, was admitted on Monday after being evacu-

ated from Tedim township, where he had been covering clashes between the Myanmar military and the Chin resistance. Doctors at the private hospital said he required surgery, but is now stable. "Two of his toes were blown off in the blast, but he is out of danger," a medical source said, adding that a prolonged recovery period is expected. Information received here

indicates that Mayfield was injured on November 18 while accompanying PDF-Zoland fighters near Kennedy Peak, a 2703-metre summit within Tedim township, when he stepped on a landmine amid an active battlefield. Tedim township has seen heavy fighting in recent weeks, particularly around Taingen and Bekang villages.

Army climbers conquer Mount Kangto in Arunachal



CORRESPONDENT

ITANAGAR, Dec 5: In a landmark achievement, an Indian Army mountaineering team from the Eastern Command has successfully scaled Mount Kangto (7,042 metres) – the highest peak in Arunachal Pradesh, which is regarded as a sentinel of the Kameng Himalayas.

The ascent was made through the extremely challenging southern route, marking the first recorded successful summit of the formidable Mount Kangto, a defence spokesman said today.

The victorious team was formally "flagged in" by Lt

General RC Tiwari, Army Commander, Eastern Command, who commended the mountaineers for their exceptional courage, discipline, and perseverance in the face of extreme adversity.

The 18-member expedition team was flagged off on November 3 last from a forward base by the General Officer Commanding, Gajraj Corps. The team navigated through some of the most hostile terrain in the Eastern Himalayas, enduring rarefied air at extreme altitudes, sub-zero temperatures, treacherous ice ridges, yawning crevasses, and near-vertical ice walls.

Despite these harsh conditions, the climbers displayed the hallmark qualities of the Army – unmatched grit, teamwork, professionalism and indomitable spirit – ultimately achieving a feat that had long eluded the mountaineering community, a release from Guwahati-based Defence PRO Lt Col Mahendra Rawat stated.

The historic ascent of Mount Kangto not only highlights the Indian Army's commitment to operational excellence and exploration but also stands as a tribute to the grandeur and untamed beauty of the Eastern Himalayas, the release added.

Indian Institute of Technology Guwahati
 Research & Development Section
 Guwahati-781039, Assam
 Walk in interview for various positions under some sponsored projects in the DEPT OF BSBE, IIT Guwahati. For detailed advertisements may please visit https://www.iitg.ac.in/iitg_recruitment
 HOS (R&D)

ASSAM POWER DISTRIBUTION COMPANY LIMITED
 (A Govt. of Assam Public Limited Company)
PUBLIC NOTICE
 This is for general information to the public that the newly constructed 33kV MES Feeder originating from 33/11kV Hazelbank Grid Sub-Station to 33/11kV Air Force Station Mohanbari has been completed under the LOA No-CGM(D&S)/UAR/APDCL/33kV MES Feeder, Dibrugarh/ Tender/2024/36 Dtd. 01.03.2025. In this connection the 33kV MES Feeder of overhead line length of 7.5 Ckm. (approx) as mentioned below which is being completed and will be charged at rated voltage at any time on 08-12-2025 or thereafter.

Sl. No.	Name of feeder	Emanating Sub-Station	Route of the line passing through the location as mentioned below
1	33kV MES Feeder	33/11kV Hazelbank Grid Sub-Station	Hazelbank DSS, Majjan Bill, Greenwood T.E., Airport Backside, Monohari 11 No Line T.E., Titadimoru Chariali, DPS front and MES Control room.

The Public is hereby requested to maintain the horizontal as well as vertical clearances from the live conductor as specified under IE rules, 1956. Climbing on poles or attempt to touch the conductor of the above-mentioned lines is strictly prohibited and for any kind of accident, death or untoward incidents due to interference with the lines, APDCL shall not be responsible in anyway.
 Sd/- Assistant General Manager
 Dibrugarh Electrical Division, APDCL (UAR), Dibrugarh
 Please pay your energy bill on time and help us to serve you better!

SBI State Bank of India
 STRESSED ASSETS RECOVERY BRANCH, JORHAT
 Na-Ali, M G Road, Jorhat, Opp. Aseb Building, PIN-785001 (Assam)
 Tel No: 0376-2300193 / 2300204
Appendix - IV A
[See Proviso to rule 8 (6)]
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
 E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of State Bank of India, the Secured Creditor, will be sold on "As is Where is", "As is What is" and Whatever there is" basis on 24.12.2025, for recovery of Rs. 32,79,762 (Rupees Thirty Two Lakhs Seventy Nine Thousand Seven Hundred and Sixty Two only) as on 17.12.2020 + further interest, cost, charges & other expenses etc thereon due to the secured creditor from Kandarpa Sarmah. The reserve price will be Rs. 18,00,000.00 and the earnest money deposit will be Rs. 1,80,000.00.
Short Description of Immovable Property
 Property ID : SBIN20054261342
 All that part and parcel of the property consisting of a plot of Land measuring 4 Katha, 11 Lecha and an Assam Type Building situated thereon covered by Dag No.: 737 Patta No.: 53 at Sumdar Gao, Mouza: Dupdur, Amguri, Dist.: Sivasagar, Assam in the name of Mr. Kandarpa Sarmah. Bounded by:- North: Land of Sri Rameswar Borah, South: Land of Sri Mahmal Gogoi, East: Land of Sri Rameswar Borah, West: Private Road & land of Sri Anil Borah
 For detailed terms and conditions of the sale, please refer to the link provided in State Bank of India, the secured Creditors website:
<https://sbi.co.in/web/sbi-in-the-news/auction-notices/sarfaesi-and-others>
<https://baanknet.com/>

SBI Website	E Auction Website	Photographs

Date: 04.12.2025
 Place: Jorhat
 Authorised Officer,
 State Bank of India, SARB Jorhat

SBI State Bank of India
 STRESSED ASSETS RECOVERY BRANCH, JORHAT
 Na-Ali, M G Road, Jorhat, Opp. Aseb Building, PIN-785001 (Assam)
 Tel No: 0376-2300193 / 2300204
Appendix - IV A
[See Proviso to rule 8 (6)]
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
 E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s), Guarantor(s) and Legal Heir(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of State Bank of India, the Secured Creditor, will be sold on "As is Where is", "As is What is" and Whatever there is" basis on 24.12.2025, for recovery of Rs. 25,62,678.04 (Rupees Twenty Five Lakh Sixty Two Thousand Five Hundred Seventy Eight and Four Paise only) as on 26.03.2025 + further interest, cost, charges & other expenses etc thereon due to the secured creditor from Shri Rajib Borthakur and Smt. Tinamoni Gogoi. The reserve price will be Rs. 65,73,000.00 and the earnest money deposit will be Rs. 6,57,300.00
Short Description of Immovable property
 Property ID : SBIN400018821751
 A plot of land measuring 1 Katha 14 Lechas along with a two storied RCC building covered by Dag No. 590, Patta No. 171 situated at village-Kumargaon, Mouza-Dergaon, District-Golaghat, Assam-785614 owned and possessed by Shri Rajib Borthakur. Bounded - On the North by: P.W.D Road, On the South by: Debogam BB Girls High School, On the East by: Pattadar, On the West by: Pronob Borthakur.
 For detailed terms and conditions of the sale, please refer to the link provided in State Bank of India, the secured Creditors website:
<https://sbi.co.in/web/sbi-in-the-news/auction-notices/sarfaesi-and-others>
<https://baanknet.com/>

SBI Website	E Auction Website	Location

Date: 04.12.2025
 Place: Jorhat
 Authorised Officer,
 State Bank of India, SARB Jorhat

SBI State Bank of India
 STRESSED ASSETS RECOVERY BRANCH, JORHAT
 Na-Ali, M G Road, Jorhat, Opp. Aseb Building, PIN-785001 (Assam), Tel No: 0376-2300193 / 2300204
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Short Description of Immovable property
 Property ID : SBIN400064307930
 Equitable Mortgage over land measuring 008 00K 13 l. covered by Dag No. 2079 & Dag No. 2080, Patta No. 989 situated at Court Road, Golaghat Town, Mouza Moukhowa, P.O./P.S Golaghat, Dist. Golaghat, Assam, standing in the name of Shri Porag Jyoti Saikia and Rajib Borthakur. Bounded by :- On the North: Land of Sandha Ghosh, On the South: Land of Dul Baruah, On the East: Land of Dul Baruah, On the West: Road.
 For detailed terms and conditions of the sale, please refer to the link provided in State Bank of India, the secured Creditors website:
<https://sbi.co.in/web/sbi-in-the-news/auction-notices/sarfaesi-and-others>
<https://baanknet.com/>

SBI Website	E Auction Website	Property Location	Photographs	Videos

Date: 04.12.2025
 Place: Jorhat
 Authorised Officer,
 State Bank of India, SARB Jorhat

Air Quality Index (AQI)		
December 6, 2025 (Average of past 24 hours)		
City/Town	Index Value	Air Quality
Guwahati	137	Moderate
Nalbari	51	Satisfactory
Nagaon	76	Satisfactory
Sivasagar	61	Satisfactory
Silchar	59	Satisfactory

Pollution Control Board, Assam

WEATHER NorthEast

Forecast for NE States: Dry weather likely to prevail over Arunachal Pradesh, Assam, Meghalaya, Nagaland, Manipur, Mizoram and Tripura. No large change in minimum temperature very likely over the region. Shallow to moderate fog very likely to occur at isolated pockets over Arunachal Pradesh, Assam, Meghalaya, Nagaland, Mizoram, Manipur and Tripura.

Warning: Dense fog very likely to occur at isolated pockets over Assam, Meghalaya, Nagaland, Manipur, Mizoram and Tripura.

Dibrugarh		Tezpur	
Max	Min	Max	Min
27.4	10.0	25.5	14.0
Silchar		Dhubri	
Max	Min	Max	Min
27.4	13.2	25.1	15.0
Jorhat		N. Lakhimpur	
Max	Min	Max	Min
26.6	11.9	28.4	11.4
Shillong		Itanagar	
Max	Min	Max	Min
17.9	7.5	22.5	14.6
Imphal		Kohima	
Max	Min	Max	Min
23.5	6.0	19.4	8.6
Aizawl		Agartala	
Max	Min	Max	Min
23.2	13.0	28.3	12.5
Pasighat		Duty Meteorological Officer, Regional Meteorological Centre, Guwahati	
Max	Min		
27.2	13.6		

Fake note racket busted

ITANAGAR, Dec 6: Naharlagun Police have busted a counterfeit currency racket and arrested four persons. They also recovered fake currency notes 'worth' Rs 1,12,000, Naharlagun SP Dr Nylam Nega said. The operation was conducted following the filing of an FIR on December 2. - Correspondent

Tripura LoP seeks review of issue of retrenched teachers

CORRESPONDENT

AGARTALA, Dec 6: Tripura Leader of Opposition (LoP) and State CPI(M) secretary Jiten Chowdhury has asked the Tripura Government to reconsider the issue of the 10,323 retrenched teachers of the State in the light of the recent Calcutta High Court division bench verdict concerning 36,000 teachers in West Bengal.

Speaking to media persons here, Chowdhury said that the termination of teachers' jobs in Tripura had occurred purely on procedural grounds, with no allegations of corruption. In contrast, he noted that the West Bengal case involved extensive corruption charges and wide-

spread irregularities in recruitment, which had led to the dismissal of thousands of teachers.

"If the division bench of the Calcutta High Court can compassionately consider the suffering of 36,000 families, why cannot similar consideration be made for the 10,323 teachers of Tripura?" he asked.

The LoP urged the State Government to either approach the court seeking reinstatement or enact a validation law to protect the jobs, as suggested by eminent jurists.

Chowdhury further argued that the recruitment of the 10,323 teachers was carried out on the basis of a policy framed in 1980 - not un-

THE CRUX OF THE MATTER

10,323 teachers were sacked in 2014 after the HC quashes recruitment rules

These recruitment rules were framed by then Left Front Govt in 1980

The HC verdict was upheld by the Supreme Court in 2017

der the purported 2003 rules, as claimed by petitioners challenging the appointments. He pointed out that the alleged 2003 rules had never been notified in the State gazette, a fact supported by documents submitted in court by the terminated teachers.

"In such circumstances, how can thousands of jobs be abolished through a single notification, in violation of the Constitution and established legal procedures?" he asked. Chowdhury added that the matter should be

reviewed in the context of the ruling BJP's commitments made in its Vision Document prior to the 2018 Assembly elections.

He stressed that the issue should also be viewed from a humanitarian perspective, asserting that "it is never too late to correct a past wrong".

Chowdhury noted that several other employees and teachers recruited under the 1980 policy and rules continue to serve in various government departments, underscoring the need for a comprehensive re-

examination.

He further said that the situation of the 10,323 teachers has changed over the years, with some securing new employment while others have crossed the age limit for recruitment in government service.

In Tripura, the services of 10,323 teachers were terminated in 2014 after the High Court struck down the recruitment rules framed by the then Left Front Government in 1980. The Supreme Court later upheld the High Court verdict in 2017.

Nagaland sends first Zanthoxylum consignment to Dabur India unit

CORRESPONDENT

DIMAPUR, Dec 6: The Nagaland Bio-Resource Mission flagged off its first consignment of Zanthoxylum (*onichingal/tomar*) seeds to Dabur India Limited's North East unit at Tezpur in Assam from the State Institute of Rural Development (SIRD) in Kohima today, marking a milestone in the commercialisation of Nagaland's bio-resources.

Chief Secretary Sentiyaenger Imchen flagged off the consignment in the presence of senior officials from Dabur India Limited, New Delhi, representatives of the State Government, entrepre-



Nagaland Chief Secretary Sentiyaenger Imchen flagging off a consignment of Zanthoxylum in Kohima on Saturday. - Photo: Bhadra Gogoi

neurs, and farmers.

Speaking at the event, Imchen said that Nagaland has tremendous potential in medicinal plants and herbs. He

added that the Nagaland Bio-Resource Mission was formed to optimise and realise this economic value, adding over the past decade, the

mission has catalogued medicinal and aromatic plants across the State, which was a critical step towards commercialisation.

Scindia winds up 3-day tour of Nagaland

DIMAPUR, Dec 6: Union minister Jyotiraditya Scindia today said Nagaland's cultural depth, craftsmanship, and emerging economic strength deserve far greater national and global attention.

Speaking to reporters at the Dimapur airport before wrapping up his three-day visit to the State, Scindia emphasised that Nagaland must not be seen only through the lens of the Hornbill Festival.

The Union Minister for Communications and Development of North Eastern Region said his engagements in Nagaland - from witnessing the traditional stone-pulling ceremony to interacting with handloom, handicraft and blacksmith artisans - revealed "an amazing experience" and showcased the immense potential embedded in the people, culture and heritage of the State.

"It is not only a festival. The potential that Nagaland has in its people, its rich culture and heritage is something the world must be aware of and must come and experience. Please don't limit Nagaland only to the Hornbill Festival," he said.

Scindia also highlighted the promise of Nagaland's coffee sector, after visiting Arabica and Robusta plantations. He hailed the State's bean quality, branding and packaging, describing them as "nothing short of world-class". - PTI

Meghalaya Govt ends 45-yr-old land dispute with local community

STAFF CORRESPONDENT

SHILLONG, Dec 6: The Meghalaya Government has handed over 128 acres of land to the local community at Saitsohpen in Sohra, thereby settling a 45-year-old litigation.

The dispute over ownership of the land between the State Government and the 'Elaka' (local traditional administration) Saitsohpen began in 1982. Due to the litigation, villagers were unable to register their land, build

homes, or access housing and education loans.

Many construction efforts were halted, and residents received repeated show-cause notices. This has now come to an end with the return of the land to the community and signing of an agreement between the Government and the Elaka on Saturday.

Deputy Chief Minister Prestone Tynsong traced the root of the land issue to the early 1820s, when land in this region was handed to the

British administration.

Saitsohpen is an important area within the Sohra subdivision. Tynsong described Saitsohpen as the "brain of the subdivision" due to the presence of several government offices there. It is also an important tourist destination.

Meanwhile, Sosthenes Sohtun, Minister of General Administration Department, said that despite criticism, the Government has worked tirelessly to complete long-pending tasks of returning the land to the people.

He described the agreement as a crucial milestone and said that resolution of the land dispute would open the doors to faster development and better opportunities for the local population.

Due to the litigation, several development projects in the area could not be taken up. The Meghalaya Government is hopeful that these projects, including a Rs 114-crore scheme, would now be cleared for implementation and faster development of the people of the area.

Hoolock gibbon family rescued in Arunachal

ITANAGAR, Dec 6: A stranded family of Hoolock gibbons was rescued after a challenging four-day operation in Horu Pahar village in Lower Dibang Valley district, officials said on Saturday.

The rescued group, comprising an adult male, an adult female, and a juvenile, was released inside the Mehao Wildlife Sanctuary and is now under intensive monitoring.

"We spotted all three individuals near the release site on Friday morning and they appear to be in a stable condition," Divisional Forest Officer of Mehao Wildlife Sanctuary, Mito Rumi, said.

The Hoolock gibbons were trapped on a 45-metre ficus tree after agricultural expansion fragmented the surrounding canopy.

"Their habitat had been reduced to a single tree. With no canopy connectivity, the animals

were being forced to come down to the ground, which is extremely dangerous for an arboreal ape," the official said.

Veterinary assessment conducted by Wildlife Trust of India (WTI) experts showed the animals were underweight.

Dr Bhaskar Choudhury of WTI, who led the veterinary team, said, "The family had been nutritionally stressed and isolated for a long time. Their survival chances would have dropped sharply without timely intervention."

WTI Director Sunil Kyarong, under whose supervision the rescue was executed, said the operation demanded significant technical skill.

The State Forest Department acknowledged the contribution of mountaineering volunteers. Officials said more stranded families have been identified in the agricultural landscape of Denlo village. - PTI

2 'smugglers' injured in BSF firing

AGARTALA, Dec 6: Two suspected smugglers were injured when BSF jawans fired rubber bullets at them in Sepahijala district on Saturday, the police said.

The injured persons were admitted to the GB Pant Hospital here, and their condition is stated to be stable, they added.

BSF jawans who were on routine patrolling along the India-Bangladesh border at Putia under the Kalamchoura Police Station, spotted a few youths moving towards the 'zero line' with goods to smuggle into Bangladesh, the police said.

"The BSF jawans asked them to stop, but they did not pay heed. Finding no other option, the jawans fired rubber bullets at them," said the Officer-in-Charge of the Kalamchoura Police Station, Arup Debbarma. He said that the injured were shifted to the GB Pant Hospital, and both of them are out of danger as the jawans used non-lethal weapon.

"It appears both injured persons are minors, but we have to verify their documents to match the claim over age. Investigation is on," he said, adding that a police team is patrolling at Putia and its adjacent border localities. - PTI

CORRIGENDUM- FORM -A

This is with reference to the Public Announcement (Form A) issued by the undersigned Interim Resolution Professional for the creditors of M/s Abutani Mercantile Private Limited and published in:

- The Assam Tribune, dated 05.12.2025, Page 7
- Amor Assam, dated 05.12.2025, Page 2

In Sl. No. 6 of the said Public Announcement, the date of commencement of the Corporate Insolvency Resolution Process was inadvertently printed as 10.11.2023. The correct date of commencement is 04.12.2025.

All other particulars provided in the Public Announcement remain unchanged.

Kamal Agarwal
Interim Resolution Professional
M/s Abutani Mercantile Private Limited
IBBI/PA-001/IP-P00868/2017-2018/11446 Mob 9811138823

Indian Institute of Technology Guwahati
Guwahati-781039, Assam
Research and Development Section

Online Interview for the post of JRF (GATE) under the sponsored project titled "Development of finite element model for coupled thermo-mechanical analysis of shape memory alloy actuated structure for space application" project No: xxMEISIPSR000820xxAB101 from the Department of Mechanical Engineering, IIT Guwahati on 2nd January, 2026. For detailed advertisements may please visit https://www.iitg.ac.in/iitg_recruitment

Advt. No: IITG/II&SI/Project Staff Recit-2025/79 **HoS (R&D)**

ASSAM ELECTRICITY GRID CORPORATION LIMITED

NOTICE INVITING TENDER

- NIT No: AEGL/DGM/TTC/TEZ/T-20/2025/307 Date: 08-12-2025
- Name of work: Engagement of surveyor between different spans of different transmission lines under Depota Division for shifting of EHT line due to four (4) lanning of NH-15 from Baihata Chariali to Mission Chariali.
- Cost of Bid document: ₹1000.00.
- Tender start date and time: 10:00 hrs of 08-12-2025.

Interested bidders may download the bidding documents from AEGL's website: www.aegcl.co.in

Sd/- Deputy General Manager
Tezpur T&T Circle, AEGL, Tezpur

ASSAM ELECTRICITY GRID CORPORATION LIMITED

NOTICE FOR PRE-BID MEETING

1	Tender Reference no.	AEGL/DGM/Tech-002/BB/Part-10/21-22/140 Dated 15/11/2025
2	Funding source	Bijulee Bhawan Maintenance
3	Type of notice	Pre bid meeting

It is for information of all concerned that as per Section 4: 'Pre bid meeting' of tender document for 'Supply and Installation of CCTV system at Bijulee Bhawan building and premises, Paltan Bazar, Guwahati-01', a pre bid meeting has been scheduled on date 09/12/2025 at 12:00 hrs (IST) at Ground floor Conference Room, Bijulee Bhawan, Paltan Bazar, Guwahati-01.

Sd/-
General Manager (M&PR),
AEGL, Bijulee Bhawan,
Paltan Bazar, Guwahati-01

AEGL/MD/T-872/PR/2025/Pamm013

IDBI BANK LTD.
Website - <https://www.idbibank.in>
CIN - L65190MH2004GO148838

Office Premises required at Jorhat, Assam

Bank desires to acquire on long lease, commercially approved office premises for banking activities for location as per details mentioned below:

Branch Location	Carpet Area required	Application to be submitted to
Jorhat, Assam	1000 - 1200 sq.ft.	Shri Debanu Sengupta, DGM & Regional Head, DBI Bank Ltd. GS Road, Guwahati - 781005

The premises should be located strategically on the main road preferably on Ground / First Floor having good frontage, visibility, adequate power supply and parking facility. Interested parties owning suitable premises may apply to address mentioned in form of respective location within 10 days. Applications received by 6:00 pm on or before 17th December, 2025 will only be accepted.

The applications should be made as per the "Instructions / Guidelines for submitting the offer". Estate agents offering premises should submit their offers with full details along with authorization letters from landlors. No brokerage will be paid by the Bank. IDBI Bank Ltd reserves the right to accept or reject any or all the offers without assigning any reasons therefor. Perfuma and other details can be downloaded from our website www.idbibank.in under Notices-Tenders or collected from any of our branches.

Place: Guwahati Sd/-
Date: 07-12-2025 Zonal Head, Guwahati Zone

Me'gong Festival gets off to spectacular start



PICTURE-PERFECT: (from L) American pop-rock star Richard Marx gets the crowd in the mood, Bollywood singer Neeti Mohan croons Zubeen Garg's 'Mayabini', and a section of music lovers. - Photos: Correspondent

Star-studded line-up of global, national and local music artistes take the stage in the Garo Hills cultural extravaganza

BIPLAB KR DEY

TURA, Dec 6: The fifth edition of the Me'gong Festival showcasing the vibrant culture and heritage of the Garo Hills region of Meghalaya, kicked off to a spectacular start on Friday evening.

Chief Minister Conrad Sangma was present in the opening ceremony of the flagship cultural extravaganza, which drew visitors in thousands.

American pop-rock legend Richard Marx set the tone for the evening by belting out his evergreen hits like 'Right Here Waiting', 'Now and Forever', 'Satisfied', 'Endless Summer Nights', and 'Magic Hour' (from his new album, *After Hours*, releasing next year).

"I am so happy to be here with you tonight. It has been a while since I have been to India. And, the first time here at the Me'gong festival. Very happy to see you guys," the Grammy-winning singer-

songwriter said.

Hindi playback singer Neeti Mohan cast a spell on the audience with her power-packed rendition of Bollywood chartbusters like 'Ishq Wala Love', 'Jiya Re', 'Tu Hain Toh', and 'London Thumakda'.

However, it was her heartfelt tribute to music icon Zubeen Garg that made her performance memorable. Neeti sang 'Mayabini', a song that is on the lips of every ardent fan of Garg after his passing in September this year. Significantly, the Assamese singer was born at Tura, the present headquarters of West Garo Hills district.

The tempo then shifted to soulful reggae as Julian Marley, son of the legendary Bob Marley, brought global rhythms to the Garo Hills. Electronic sensation Nucleya capped the night with an explosive set that transformed the festival grounds into a high-energy dance arena.

Meghalaya's home-grown artistes also shone alongside the global icons with stand-out performances by Haystack Ladies, Strum Stories, and Ahaia, each bringing distinct sounds rooted in local identity.

A major highlight of the evening was the appearance of the Top 7 finalists of the

Chief Minister's Meghalaya Grassroots Music Project, which has become the State's most transformative programme for emerging artistes.

The venue was also abuzz with culinary excitement as the 'Great Garo Hills Cook Off' returned with renewed energy. Adding national visibility and prestige to the contest was the presence of Nambie Jessica Marak, the runner-up of MasterChef India Season 8, who joined as a special guest to help finalise the winners.

Beyond the music and culinary showcases, Me'gong 2025 also offered a vibrant cultural landscape that cele-

brated both heritage and innovation. Visitors engaged in traditional sports like Anding Oka, explored the lively Brew Village, immersed themselves in digital experiences at the VR Zone, and interacted with artisans, dancers, and cultural performers across the expansive festival grounds.

The scale, diversity, and global reach of the festival reaffirmed Meghalaya's emergence as a leading force in India's concert economy, with the State increasingly recognised for hosting world-class artistes, nurturing local talent, and building a thriving cultural ecosystem that fuels both tourism and livelihoods.

ৰাভা হাছগুৰু বৰ্ষ অনুসূচীত অন্তৰ্ভুক্ত কৰা, ৰাভা জনগোষ্ঠীৰ সমস্যা সমাধানৰ দাবী

প্ৰতিবাদত উত্তাল দুখনে-বকো

‘আমাৰ অসম’ৰ দুখনে বিশেষ প্ৰতিনিধি, ৬ ডিচেম্বৰ ৪ ৰাভা হাছগুৰু চৰকাৰী সংবিধানৰ বৰ্ষ অনুসূচীত অন্তৰ্ভুক্তকৰণৰ দাবীত উত্তপ্ত হৈ পৰিছে ৰাভা হাছগুৰু। আজি নিখিল ৰাভা ছাত্ৰ সন্থা চমুকৈ আৰম্ভৰ নেতৃত্বত নিখিল ৰাভা মহিলা পৰিষদ আৰু বৰ্ষ অনুসূচী দাবী সমিতিৰ উদ্যোগত আজি সন্ধিয়া দুখনে চহৰত জেৰ সমদল উলিয়ায়। সন্ধিয়া বেজাত দুখনে দামৰা ৰোডত নিখিল ৰাভা ছাত্ৰ সন্থাৰ কেন্দ্ৰীয় কাৰ্যালয়ৰ পৰা উলিওৱা প্ৰতিবাদী জেৰ সমদলটো দামৰা ৰোডৰ পৰা বাবুপাৰা, ১৭ নং ৰাষ্ট্ৰীয় ঘাইপথেৰে আহি বৰ্ষ অনুসূচী দাবী সমিতিৰ কাৰ্যালয় প্ৰাংগণত এই কাৰ্যসূচীৰ সামৰণি পৰে। জেৰ সমদলৰ সময়ত নিখিল ৰাভা ছাত্ৰ সন্থাৰ নেতৃত্বত তথা প্ৰতিবাদীসকলে বিভিন্ন শ্লোগানেৰে মুখৰিত কৰি তোলে। প্ৰতিবাদীসকলে ‘বৰ্ষ অনুসূচী আমাক লাগিবই’ ‘আমাৰ দাবী ন্যায় দাবী’, ‘ন’ ছিদ্ধত ছিদ্ধত, ‘ন’ বেট’, আৰম্ভ লং লিভ, এছ এছ ডি চি লং লিভ, এ আৰ ডব্লিউ চি লং লিভ, বিজেপি হায় হায়, মুখ্যমন্ত্ৰী মিচনীয়া আদি শ্লোগানেৰে উত্তপ্ত কৰি তোলে দুখনে চহৰ। উল্লেখ্য, ২০০৬ চনত নিখিল ৰাভা ছাত্ৰ সন্থাৰ নেতৃত্বত দুখনে বৰ্ষ অনুসূচী দাবী সমিতি গঠন হোৱাৰ পিছৰে পৰা ২৩বছৰ ধৰি ৰাভা জনগোষ্ঠীটোৰে ৰাভা হাছগুৰু স্বায়ত্তশাসিত পৰিষদৰ ভাৰতীয় সংবিধানৰ বৰ্ষ অনুসূচীত অন্তৰ্ভুক্ত কৰাৰ দাবীত গণতান্ত্ৰিক আন্দোলন চলাই আহিছে। কিন্তু ইমান বছৰে ন্যায়প্ৰাপ্তিৰ দাবীত আন্দোলন চলাই থকাৰ পিছতো অসম চৰকাৰে কোনো গুৰুত্ব প্ৰদান কৰা নাই। যাৰ বাবে যোৱা ২২ অক্টোবৰৰ পৰা এলানি দুমহীয়া আন্দোলনৰ কাৰ্যসূচী যোষণা কৰিছে নিখিল ৰাভা ছাত্ৰ সন্থা, নিখিল ৰাভা মহিলা পৰিষদ আৰু বৰ্ষ অনুসূচী দাবী সমিতিয়ে। জেৰ সমদল আৰম্ভ হোৱাৰ পূৰ্বে প্ৰতিবাদকাৰীসকলৰ উদ্দেশ্যে নিখিল ৰাভা ছাত্ৰ সন্থাৰ সাধাৰণ সম্পাদক ড° সুভাষ ৰাভাই কয় যে ৰাভা স্বায়ত্তশাসিত পৰিষদৰ বিস্তৃত তথ্য কেন্দ্ৰীয় চৰকাৰে অসম চৰকাৰৰ পৰা বিচাৰিছে বুলি অসম চৰকাৰৰ মুখ্যমন্ত্ৰী হিমন্ত বিশ্ব শৰ্মাই নিখিল ৰাভা ছাত্ৰ সন্থাৰ নেতৃত্বত জনাইছিল। চলিত বৰ্ষৰ ৭ ছেপ্টেম্বৰত অন্তৰ্ভুক্ত বৈঠকতো নিখিল ৰাভা ছাত্ৰ সন্থাৰ নেতৃত্বত মুখ্যমন্ত্ৰীয়ে

জনাইছিল যে নৱেম্বৰ মাহত কেন্দ্ৰীয় চৰকাৰৰ সৈতে ৰাভা জাতীয় সংগঠনৰ নেতৃত্বত অসম চৰকাৰৰ মাজত ত্ৰিপক্ষিক আলোচনা অনুষ্ঠিত কৰি বাতাসকলৰ ন্যায়প্ৰাপ্তিৰ দাবীসমূহৰ সমস্যা সমাধান কৰা হ’ব বুলি প্ৰতিশ্ৰুতি দিছিল। কিন্তু মুখ্যমন্ত্ৰীয়ে এনে ধৰণৰ আভুৱা-ভঁৰা কথাত ৰাভা জাতীয় সংগঠনসমূহে আশ্বস্ত হ’ব পাৰে নাই। নিখিল ৰাভা ছাত্ৰ সন্থাৰ সাধাৰণ সম্পাদকজনে আমকয় এতিয়া নৱেম্বৰ মাহ পাৰ হ’ল। ডিচেম্বৰ মাহ পৰিল। কিন্তু অসম চৰকাৰৰ তৰফৰ পৰা কোনো ধৰণৰ সঁহাৰি আনি নাপালোঁ। অহা বিধানসভা নিৰ্বাচন আগতে ৰাভা জনগোষ্ঠীয়ে যদি বৰ্ষ অনুসূচীৰ মৰ্যাদা নাপায় তেনেহ’লে আন্দোলনৰ ধাৰা সলনি কৰি ৰাভা জাতীয় সংগঠনসমূহে আন্দোলন জংগী কৰি তুলিবলৈ বাধ্য হ’ব বুলি প্ৰতিবাদী কাৰ্যসূচীৰ জৰিয়তে হুকুৰ দিয়ে। ইপিনে নিখিল ৰাভা ছাত্ৰ সন্থাৰ সভাপতি মতিলাল ৰাভাই কয় যে শীঘ্ৰেই বৰ্ষ অনুসূচীৰ প্ৰক্ৰিয়া সম্পূৰ্ণ নহ’লে নিৰ্বাচনৰ আগত ৰাজনৈতিক ধাৰা সলনি হৈ যাব পাৰে। প্ৰতিবাদকাৰীসকলে জেৰ সমদলৰ জৰিয়তে চৰকাৰৰ বিৰুদ্ধে তীব্ৰ ক্ষোভ প্ৰকাশ কৰে। আজিৰ কাৰ্যসূচীত গোৱালপাৰা জিলা ৰাভা ছাত্ৰ সন্থা, গোৱালপাৰা জিলা ৰাভা মহিলা পৰিষদ, গোৱালপাৰা জিলা বৰ্ষ অনুসূচী দাবী সমিতিৰ লগতে বিভিন্ন আঞ্চলিক সমিতিয়ে দলে-বলে আহি অংশগ্ৰহণ কৰে। উল্লেখ্য, ইতিমধ্যে ন্যায়প্ৰাপ্তিৰ দাবীত যোৱা ২২ অক্টোবৰৰ পৰা নিখিল ৰাভা ছাত্ৰ সন্থা পৰিষদ আৰু বৰ্ষ অনুসূচী দাবী সমিতিৰ উদ্যোগত গণতান্ত্ৰিক আন্দোলন চলাই আহিছে।

‘আমাৰ অসম’ৰ বকোৰ প্ৰতিবেদক ৪ কামৰূপ জিলাৰ বকোৰে ৰাজ্যৰ মুখ্যমন্ত্ৰীৰ আগমনৰ দুদিন পূৰ্বে ৰাভা হাছগুৰু স্বায়ত্তশাসিত পৰিষদক বৰ্ষ অনুসূচী প্ৰদানৰ দাবীত আজি সন্ধিয়া উত্তাল হৈ পৰিল বকো চহৰ এলেক। ৭৭.৯খন গাঁও অন্তৰ্ভুক্তিৰ গঠিত ৰাভা হাছগুৰু ভাৰতীয় সংবিধানৰ বৰ্ষ অনুসূচীত অন্তৰ্ভুক্তিৰ দাবীৰে পুনৰাই আজি জেৰলৈ ওলাই আহিল ৰাজপথলৈ। কামৰূপ জিলা ৰাভা ছাত্ৰ সন্থা, কামৰূপ জিলা ৰাভা মহিলা পৰিষদ আৰু বৰ্ষ অনুসূচী দাবী সমিতিয়ে বৰ্ষ অনুসূচীৰ দাবীৰে

বকোত ৰূপায়ণ কৰে এক বৃহৎ জেৰ সমদল কাৰ্যসূচী। বকোৰ গান্ধী মেদানৰ পৰা আৰম্ভ হোৱা এই জেৰ সমদল কাৰ্যসূচীৰ শুভ উদ্বোধন কৰে বৰ্ষ অনুসূচী দাবী সমিতিৰ কেন্দ্ৰীয় সভাপতি দশনান ৰাভাই। বকোৰ গান্ধী মেদানৰ পৰা আৰম্ভ কৰি টেপচিয়া আৰু বকো মেডিকেল চ’কৰ ১৭ নং ৰাষ্ট্ৰীয় ঘাইপথেৰে বকোৰ কেন্দ্ৰস্থিত আৰম্ভ বকো আঞ্চলিক কাৰ্যালয় প্ৰাংগণত এই জেৰ সমদলৰ সামৰণি পৰে। আৰম্ভৰ কামৰূপ জিলা সমিতিৰ অন্তৰ্গত ১১খন আঞ্চলিক সমিতিৰ বিষয়ববীয়াসকলৰ লগতে সহস্ৰাধিক ৰাভা ৰাজ্যজনগোষ্ঠীয়া পুৰুষ-মহিলা, যুৱক-যুৱতীকে ধৰি দক্ষিণ পশ্চিম কামৰূপ ছাত্ৰ সন্থা, বেকুলী যুৱ ছাত্ৰ ফেডাৰেশ্বন আদিৰ উপৰি কেইবাটাও সংগঠনৰ বিষয়ববীয়াসকলে এই জেৰ সমদলত অংশ লয়। প্ৰতিবাদী জেৰ সমদলকাৰীসকলে অসম চৰকাৰ হায় হায়, বৰ্ষ অনুসূচী লাগিবই, বৰ্ষ অনুসূচী আমাৰ ন্যায় দাবী, বৰ্ষ অনুসূচী স্বাগতম, অসম চৰকাৰ লেই লেই ছেই ছেই, অসম চৰকাৰ প্ৰত্যেক, বিজেপি চৰকাৰ হায় হায়, ন’ জাষ্টিচ ন’ বেট, অসম চৰকাৰ মিছলীয়া, এই জুই জ্বলিছে জ্বলিবই, আহ অ’ ওলাই আহ, এই সংগ্ৰাম চলিছে চলিবই, আৰম্ভ জিন্দাবাদ, ৰাভা মহিলা পৰিষদ জিন্দাবাদ, বৰ্ষ অনুসূচী দাবী সমিতি জিন্দাবাদ, আদি শ্লোগানেৰে বকোৰ আকাশ-বতাহ কঁপাই তোলে। প্ৰায় দুঘণ্টাজোৰা সময়জুৰি চলা এই প্ৰতিবাদী কাৰ্যসূচীৰ সময়ছোৱাত ১৭ নং ৰাষ্ট্ৰীয় ঘাইপথেৰে ধৰি ইয়াৰ উপ-পথত তীব্ৰ যান-মুৰতীকে হয়। জেৰ সমদলৰ অন্তত কেন্দ্ৰস্থিত অন্তৰ্ভুক্তিৰ এজন সভাও অন্তৰ্ভুক্ত হয়। এই জেৰ সমদল প্ৰতিবাদী কাৰ্যসূচীত আৰম্ভৰ কেন্দ্ৰীয় উপ-সভাপতি প্ৰদীপ ৰাভা, নিখিল ৰাভা মহিলা পৰিষদৰ সভানেত্ৰী ললিতা ৰাভা, কামৰূপ জিলা ৰাভা ছাত্ৰ সন্থাৰ সভাপতি আনন্দ ৰাভা, উপ-সভাপতি নমল ৰাভা, সম্পাদক অশোক নাৱাগ, মহিলা পৰিষদৰ সভানেত্ৰী তিলোত্তমা ৰাভা, বৰ্ষ অনুসূচী দাবী সমিতিৰ সভাপতি বিদ্যা ৰাভা, বকো আঞ্চলিক ৰাভা ছাত্ৰ সন্থাৰ সম্পাদক দিব্য ৰাভা, বেকুলী যুৱ ছাত্ৰ ফেডাৰেশ্বনৰ সভাপতি সঞ্জয় চৌধুৰী প্ৰমুখ্যে ভালেসংখ্যক নেতৃত্বত অংশগ্ৰহণ কৰে।

‘আমাৰ অসম’ৰ আগমনিৰ প্ৰতিবেদক, ৬ ডিচেম্বৰ ৪ কেএলঅ’ (কেএন)ৰ অধ্যক্ষৰ লগত শান্তিপূৰ্ণ আলোচনা সম্পন্ন কৰাৰে ধৰি বিভিন্ন দাবীত কামতপূৰ্ণ ষ্টেট ডিমাণ্ড কাউন্সিল চমুকৈ কেএছডিটি, আক্ৰাছ আৰু অবিভক্ত গোৱালপাৰা আক্ৰাছৰ যৌথ উদ্যোগত তিনি ডিচেম্বৰৰ পূৰ্বা দহ বজাৰ পৰা ধুবুৰী জিলাৰ গোলকগঞ্জ আৰু আগমনি ৰাজহ চক্ৰ কাৰ্যালয়ৰ চৌহদত এশ ঘণ্টীয়া গণ অনশন কাৰ্যসূচী আৰম্ভ হৈছে। গোলকগঞ্জত অবিভক্ত গোৱালপাৰা আক্ৰাছৰ সভাপতি যুগল ৰায় আৰু কেএছডিটিৰ নেতৃত্বত দহজন সদস্যই অনশন অব্যাহত ৰাখিছে। অনাহাতে কেএছডিটিৰ কেন্দ্ৰীয় বাণিজ্যিক বহু সম্পাদক তাৰিণী চন্দ্ৰ মণ্ডল, সন্ত সম্পাদক শান্তনু মোহন ৰায় আগমনি ব্লক সভাপতি দ্বীজেন্দ্ৰ নাথ মণ্ডলৰ নেতৃত্বত দহজন সদস্যই আগমনিত অনশন কাৰ্যসূচী অব্যাহত ৰাখিছে। অৱশ্যে দিনৰ ভাগত শতাধিক কৰ্মী-সমৰ্থকে অনশনকাৰী সকলক সহযোগ কৰা পৰিচালিত হয়। গোলকগঞ্জৰ অনশনস্থলীত দেশী জনগোষ্ঠীয়া মঞ্চ, অসমৰ ধুবুৰী জিলা সভাপতি আদুল্লাহ খন্দকাৰৰ নেতৃত্বত দহজনীয়া এটা সজাতি দলে অংশগ্ৰহণ কৰি কেএছডিটি, আক্ৰাছৰ দাবীৰ প্ৰতি পূৰ্ণ সমৰ্থন আগবঢ়ায়। অবিভক্ত আক্ৰাছৰ সভাপতি যুগল ৰায়ে কয় যে কেন্দ্ৰীয় ৰাজ্য চৰকাৰে শান্তি আলোচনাৰ নামত তিনিবছৰ পূৰ্বে কেএলঅ’ৰ অধ্যক্ষ ডিএল কোচক মাতি আনি আলোচনা নামত যি বিধি-পথালি দি আহিছে এয়া কেতিয়াও গ্ৰহণযোগ্য নহয়। তেওঁ কয় অতিশীঘ্ৰে জীৱন সিংহ আৰু ডিএল কোচৰ লগত শান্তি আলোচনা চুক্তি কৰি ঐতিহাসিক পৃথক কামতপূৰ্ণ বা কোচবিহাৰ ৰাজ্যৰ পুনৰ্গঠন, কোচ ৰাজবংশীক জনজাতিকৰণ আৰু কোচ ৰাজবংশী ভাষাক সাংবিধানিক স্বীকৃতি প্ৰদান কৰিব লাগে। এই দাবীত কেএছডিটি,

নূপুৰ বৰাৰ বিৰুদ্ধে পুনৰ ভিজিলেঞ্চৰ গোচৰ

‘আমাৰ অসম’ৰ মহানগৰীৰ প্ৰতিবেদক, ১৪ নৱেম্বৰ ৪ দুৰ্নীতিগ্ৰস্ত চক্ৰ বিষয়া নূপুৰ বৰাৰ নতুন বিপদ। দুৰ্নীতিগ্ৰস্ত এ চি এছ বিষয়া নূপুৰ বৰাৰ বিৰুদ্ধে পুনৰ ৰুজু গোচৰ কৰা হৈছে। মুখ্যমন্ত্ৰী বিশেষ তদাৰকী কোমিটী নূপুৰ বৰাৰ বিৰুদ্ধে নতুন গোচৰ ৰুজু কৰিছে। বৰপেটাত চৰকাৰী মাটি অনিয়ম কৰি বিক্ৰী কৰা অভিযোগত চি এম ভিজিলেঞ্চ গোচৰ ৰুজু কৰি তদন্ত চলাই আছে। মন কৰিলগীয়া বিষয় যে বৰপেটাত চক্ৰ বিষয়া হৈ থকাৰ সময়ত ক্ষমতাৰ অপ-

প্ৰয়োগ কৰি চৰকাৰী মাটি অনিয়ম কৰি বিক্ৰী কৰিছিল। উল্লেখ্য যে, এ চি এছ বিষয়া নূপুৰ বৰাৰ জামিন লাভ কৰাৰ পাছতেই চি এম ভিজিলেঞ্চয়ে তৎপৰ হৈ পৰে চক্ৰ বিষয়া কৰিছিল। এ চি এছ বিষয়া নূপুৰ বৰাৰ জামিন যিকোনো মুহূৰ্তত বাতিল হ’ব পাৰে আৰু পুনৰ জেললৈ যাব লগীয়া হ’ব পাৰে। হাইক’ৰ্টত আবেদন কৰিবলৈ চি এম ভিজিলেঞ্চয়ে যোৱা ১৪ ডিচেম্বৰত গৃহ বিভাগক আজি জনাইছে। গৃহ বিভাগে অনুমতি দিয়াৰ পাছত দুৰ্নীতিৰে

কোটি টকা উপাৰ্জন কৰি প্ৰেস্তাৰ হোৱা এ চি এছ বিষয়া নূপুৰ বৰাৰ জামিনৰ বিৰুদ্ধে গুৱাহাটী উচ্চ ন্যায়ালয়ৰ দ্বাৰস্থ হ’ব চি এম ভিজিলেঞ্চ। যোৱা ১১ নৱেম্বৰত কামৰূপ মহানগৰ জিলাৰ বিশেষ আদালতে নূপুৰ বৰাৰ জামিন মঞ্জুৰ কৰিছিল। গৰিমোৰীৰ ৰাজহচক্ৰ বিষয়া হিচাপে কাৰ্যনিৰ্বাহ কৰি থকাৰ সময়তে চি এম ভিজিলেঞ্চয়ে যোৱা ছেপ্টেম্বৰত নূপুৰ বৰাৰ বৰগাৰীৰ ফ্লেট আৰু কেইবাটাও বেংক লকাৰত তালচী চলাই মুঠ ১.৪৭ কোটি টকা জব্দ কৰিছিল। মাটি নামজাৰি, বাটোৱা আদি কামৰ বিনিময়ত কোৰোণাৰে ধন চপোৱা নূপুৰ বৰাই জামিন লাভ কৰা বিষয়টোক লৈ স্বাভাৱিকতে ৰাইজৰ মাজতো প্ৰতিক্ৰিয়াৰ সৃষ্টি হৈছে। তদক্ষৰী পক্ষৰ গাফিলতিৰ বাবে নূপুৰ বৰাই জামিন লাভ কৰা বুলিও অভিযোগ উত্থান হৈছিল। এনে সময়তে বুধবাৰে চি এম ভিজিলেঞ্চয়ে নূপুৰ বৰাৰ বিৰুদ্ধে ১,২৫৪ পৃষ্ঠাৰ অভিযোগনামা বিশেষ আদালতত দাখিল কৰিছিল। একে সময়তে চি এম ভিজিলেঞ্চয়ে বিশেষ আদালতে নূপুৰ বৰাৰ জামিন মঞ্জুৰ কৰা ৰায়ৰ বিৰুদ্ধে গুৱাহাটী উচ্চ ন্যায়ালয়ত আপীল কৰিছে। দুৰ্নীতিগ্ৰস্ত নিৰ্মিত এ চি এছ বিষয়াগৰাকীৰ জামিনৰ নিৰ্দেশ খাৰিজ কৰিবলৈ হাইক’ৰ্টৰ দাবীৰ লগত চি এম ভিজিলেঞ্চয়ে নূপুৰ বৰাৰ সৈতে প্ৰেস্তাৰ হোৱা তেওঁৰ অবৈধ প্ৰেমিক তথা লাটমণ্ডল সুৰজিৎ ডেকোয়ে ইতিপূৰ্বে জামিন মুক্তি লাভ কৰিছে। চি এম ভিজিলেঞ্চয়ে নূপুৰ বৰাৰ ক’লা টকা আহৰণৰ অধ্যায়ৰ তদন্তৰ বাবে ইতিমধ্যে ই ডিলেয়ো পত্ৰ প্ৰেৰণ কৰিছে।

No. NLMB/MTECH/2025-26/59

PRESS NOTICE INVITING TENDER

Executive Officer, North Lakhimpur Municipal Board invites sealed tender affixing court fee stamp of Rs. 8.25 from eligible Contractors, registered with APWD Assam or Contractors registered with other State/ Central Government Departments for following work under 15th FC untied Grants within North Lakhimpur Municipal Board of Lakhimpur District.

Detail NIT which may be seen at the office of the undersigned during office hours w.e.f. 06-12-2025.

Sl.No/ Group No	Name of Work	Approx Tender Value of work	Cost of Tender documents	Time completion of work
1	Improvement of Radhagobinda Path (Right Side) last part in ward No 12B, North Lakhimpur under 15 th FC Untied Basic grant (1 st instalment) for the year 2024-25 during the year 2025-26	Rs. 7,99,970.00	Rs.300 in shape IPO	30 days
2	Improvement of Missing Namghar Path (Right Side) in ward No 1, North Lakhimpur under 15 th FC Untied Basic grant (1 st instalment) for the year 2024-25 during the year 2025-26	Rs. 7,99,600.00	Rs.300 in shape IPO	30 days

Sd/-
Executive Officer,
North Lakhimpur Municipal Board

DIPR/CF/AMR/3010/7-Dec-25

GOVERNMENT OF ASSAM
OFFICE OF THE EXECUTIVE ENGINEER, PWD
DIBRUGARH, CHABUA-LAHOWAL, KHOWANG & TINGKONG
TERRITORIAL ROAD DIVISION, DIBRUGARH

No. EE/DCLKT/NIT/SOPD-G/1/2025/9

PRESS NOTICE INVITING TENDER

The Executive Engineer, PWD, Dibrugarh, Chabua-Lahowal, Khowang & Tingkhong Territorial Road Division, Dibrugarh on behalf of the Governor of Assam invites bids for 6 (Six) Nos of Packages from the approved and eligible contractors registered with Assam PWD (Roads) for Re-Construction/ Improvement of roads in Dibrugarh District under Mukhya Mantrir Path Nabikaran Achari (MMPNA) under SOPD-G for the year 2025-26 amounting to Rs. 373.52 Lakhs (Approx. inclusive of GST and Labour Cess) as detailed in the Table. Details may be seen at website- www.assamtenders.gov.in and also at the office of the undersigned from 11/12/2025 during office hours.

Amendment /Addendum to the SBD, and further notifications, if any, shall appear on the subsequent notice at the office of the undersigned during office hours. Other details can be seen in the bidding documents. It is the bidder's responsibility to check about any latest information related to the tender at the office of the undersigned during office hours.

Schemes are not yet sanctioned and the work will be allotted subject to the approval from the competent authority. In the event of non-sanction of the schemes, the bids may be cancelled and no claim what so ever on this account shall be entertained from the Contractors.

Sl. No.	Name of LAC	Nos of Packages	Approx. Estimated Amount (Rs. In Lakh)
1	Chabua-Lahowal	1	60.20
2	Khawang	2	171.90
3	Tingkhong	3	141.42
Total =			373.52

Executive Engineer, PWRD
Dibrugarh, Chabua- Lahowal, Khowang &
Tingkhong Territorial Road Division, Dibrugarh

DIPR/CF/AMR/2982/7-Dec-25

No.SIPRD-67/2022/73

ENGAGEMENT NOTICE

GBSIPRD, Assam under the Department of Panchayat & Rural Development, Assam proposes to conduct **Walk-in-interview** at the premises of GBSIPRD, Assam at G.S. Road, Khanapara, Guwahati-22 for the under mentioned posts on contract basis.

Sl. No.	Name of Post	No. of Vacancy	Fixed pay (Per Month)	Qualification & experience	Date of interview
1	Electrician	1	Rs.15,000/-	HSLC with Certificate of Electrician Trade (2-year duration) from ITI (recognised by NCVT). The candidate must have minimum 3 (three) years of working experience in attending/trouble shooting in domestic electrical setup, operation & maintenance of electrical systems in Offices/Organisations.	12 th December, 2025

The interested candidates fulfilling the qualifications & experience are required to appear before the selection committee with original copy of testimonials in support of qualifications & experience as per the interview schedule above. Further information is available at www.sird.assam.gov.in.

Canvassing in any form will be treated as disqualifications.

Sd/-
Special Secretary to the Govt. of Assam
Panchayat & Rural Development Deptt. &
Director, GBSIPRD Assam

DIPR/DF/AMR/1489/7-Dec-25

No. NLMB/MTECH/2025-26/57

PRESS NOTICE INVITING TENDER

Executive Officer, North Lakhimpur Municipal Board invites sealed tender affixing court fee stamp of Rs. 8.25 from eligible Contractors, registered with APWD Assam or Contractors registered with other State: Central Government Departments for following work under 15th FC untied Grants within North Lakhimpur Municipal Board of Lakhimpur District.

Detail NIT which may be seen at the office of the undersigned during office hours w.e.f. 06-12-2025.

Sl.No/ Group No	Name of Work	Approx Tender Value of work	Cost of Tender documents	Time completion of work
1	Improvement of late Anuwar Ali Hazarika Path in ward no 13, North Lakhimpur under 15 th FC Untied Basic grant (1 st instalment) for the year 2024-25 during the year 2025-26	Rs. 7,99,986.00	Rs.300 in shape IPO	30 days
2	Improvement of Masid Road & Anupam Path in ward o 14B, North Lakhimpur under 15 th FC Untied Basic grant (1 st instalment) for the year 2024-25 during the year 2025-26	Rs. 7,99,850.00	Rs.100 in shape IPO	30 days

Sd/-
Executive Officer,
North Lakhimpur Municipal Board

DIPR/CF/AMR/3006/7-Dec-25

No. SSA/KAM/ST/TLM/Seasonal Centre/58/2024/728

NOTICE INVITING TENDER

Sealed tenders affixing non-refundable Court Fee Stamp of Rs. 8.25 (Rupees Eight and paise twenty five only) in two bid system (Technical and Financial bid) are invited from Govt. registered firms/suppliers/manufacturing unit/distributors or individual firms for Supply of Teaching Learning Materials, Identity Card, School Bags & Uniform under SS, Kamrup, Amingaon.

The detailed specification of each item, terms and conditions thereof contained in the form of Bid Document may be obtained from the office of the undersigned on any working days from 08/12/2025 to 18/12/2025 at 11AM to 4PM on payment of non-refundable amount Rs. 300/- (Rupees Three hundred only) per set of Bid Document.

The tender will be received on 19/12/2025 up to 1:00 p.m. and will be opened at 3:00 p.m. on the same day at the office of the undersigned.

The committee reserves the right to accept or reject any or all tenders without assigning any reason.

In case of the date of opening of bid document falls on holiday the same will be opened on the next working day at same time and venue.

District Elementary Education Officer, Kamrup
cum District Mission Co-ordinator
SS, Kamrup

DIPR/CF/AMR/3022/7-Dec-25

NO. DHTCM(C).18/2022/P-1/522

SHORT NOTICE INVITING RE-TENDER

Separate sealed Tenders in single bid system in prescribed form affixing non refundable Court fee stamp of Rs. 8.25 (Rupees Eight and paise twenty five) only with a validity period of 180 days to be eventually drawn up in APWD F-22 form for the following works in different districts of Assam are hereby invited from the APWD building Registered contractors class as shown below under APWD(B), Assam. The tender shall be received till 16-12-2025 upto 2.00 PM and will be opened on the same date at 2.30 PM in presence of the contractors or their authorized representatives. The tender paper & other details may be obtained from the office of the undersigned on payment of non-refundable IPO of Rs 200.00 only during office hours in between 10.30 A.M. to 4-30P.M. from 08-12-2025 to 15-12-2025.

Payment will be made subject to availability of fund.

Sl. No	Name of works and Site	Approx. value (Rs. in Lakh)	EM	Time of completion	Class APWD(B)
1.	Construction works of boundary wall at HTC Amguri in Sivasagar District for 2022-23.	9.00 Lakhs	2% for General & 1% for Reserved Categories.	60 days	Class-III & above
2.	Renovation works of HTC building at Khatowalgaon in Jorhat District for 2022-23.	13.50	- do -	60 days	- do -

Sd/-
Director
Handloom & Textiles, Assam
Guwahati-1

DIPR/C/AMR/1010/7-Dec-25

গোলকগঞ্জ-আগমনি

আক্ৰাছৰ অনশন, প্ৰতিবাদকাৰী অসুস্থ

অবিভক্ত গোৱালপাৰা আক্ৰাছ, আক্ৰাছৰ যৌথ উদ্যোগত এশ ঘণ্টীয়া অনশন কাৰ্যসূচী গ্ৰহণ কৰিছে। এশ ঘণ্টীয়া আন্দোলনৰ পিছতো চৰকাৰৰ যদি সুমতি ঘূৰি নাহে কহিলে ভয়ংকৰ আন্দোলনৰ কাৰ্যসূচী গ্ৰহণ কৰাৰ সৰ্বকাৰ্যনি দিয়ে। ইপিনে কেএছডিটিৰ জিলা সভাপতি আৰ্য কোচে নিজৰ ক্ষোভ উজাৰি কয় যে ৰাজ্য আৰু কেন্দ্ৰীয় চৰকাৰে কোচ ৰাজবংশী জনগোষ্ঠীৰ দীৰ্ঘদিনীয়া দাবী আলোচনাৰ মাধ্যমেৰে সমাধানৰ বাবে কেএলঅ’ আৰু কেএলঅ’ৰ (কেএন) অধ্যক্ষদ্বয়ক মাতি আনি আলোচনাৰ নামত বন্ধ কোঠাত আবদ্ধ কৰি ৰাখিছে। বন্দীত্বৰ জীৱন কটাবলগীয়া হৈছে এয়া দুৰ্ভাগ্যজনক। শীঘ্ৰে শান্তি আলোচনাৰ জৰিয়তে পৃথক কামতপূৰ্ণ ৰাজ্য, জনজাতিকৰণ আৰু ভাষাৰ সাংবিধানিক স্বীকৃতি প্ৰদান কৰিব লাগে। এই দাবীতে গণতান্ত্ৰিকভাৱে যি এশ ঘণ্টীয়া অনশনৰ কাৰ্যসূচী গ্ৰহণ কৰা হৈছে তাৰ্থী ঘণ্টী উকলি যোৱা সত্ত্বেও চৰকাৰ প্ৰশাসন কোনো গুৰুত্ব দিয়া নাই বুলি অভিযোগ তুলি তেওঁ কয় চৰকাৰে গণতান্ত্ৰিক ভাষা যদি বৃদ্ধি নাপায়। বাধ্যত পৰিলে আমাৰ ল’ৰা-ছোৱালী পুনৰ হাতত অস্ত্ৰ তুলি ল’ব। তাৰ বাবে চৰকাৰে জগৰীয়া হ’ব বুলি স্পষ্ট কৰি দিয়ে।

বুধৰণি - ফৰ্ম - A

এয়া হৈছে মোচাৰ্ছ আবুতিন মাৰ্কেটইল গ্ৰাইডেট লিমিটেডৰ ক্ৰেডিটককৰণৰ বাবে নিম্নস্বাক্ষৰকাৰী অন্তৰ্ভুক্তকৰণৰ সময়ত পোহৰাৰ দ্বাৰা জাৰি কৰা ৰাজহৰা যোগ্য ফৰ্ম এ) সন্দৰ্ভত আৰু প্ৰকাশ পাইছিল :

* দা অসম ইন্ডিয়ান, তাৰিখ ০৬.১২.২০২৫, পৃষ্ঠা ৭

* আমাৰ অসম, তাৰিখ ০৬.১২.২০২৫, পৃষ্ঠা ৭

উক্ত ৰাজহৰা যোগ্য ফৰ্ম নিম্ন নং ৬ ত কৰ্পোৰেট ইনছলভেচন সন্থাৰ আৰম্ভ হোৱাৰ তাৰিখ তুলক ১০.১১.২০২৫ হিচাপে হুগা হৈছে শুদ্ধ আৰু তাৰিখ তাৰিখ ০৪.১২.২০২৫।

ৰাজহৰা যোগ্যতা দিয়া আন সকলো তথ্য অপৰিচিত হৈ আছে।

কমল আগৰৱালা
অন্তৰ্ভুক্তকৰণৰ সময়ত পোহৰাৰ
মাৰ্কেটইল গ্ৰাইডেট লিমিটেড

IBBI/IPA-001/IP-P00868/2017-2018/11446 Mob. 9811138823

No.NIT/JTTRD/2024-25/001

PRESS NOTICE INVITING TENDER

Executive Engineer P.W.D, Jorhat & Titabor Territorial Road Division, Jorhat on behalf of Governor of Assam invites bid from the approved and eligible contractors registered with Assam PWD (Roads) for the work "Improvement of Road by GWC under SOPD-G for the year 2025-26" (Jorhat LAC) in 2(two) Nos. of Packages for Rs. 29.58 Lakhs (Approx. inclusive of GST & Labour Cess). Details may be seen at the office of the undersigned during office hours.

Sd/- Executive Engineer P.W.D,
Jorhat & Titabor Territorial Road Division,
Jorhat

DIPR/CF/AMR/3019/7-Dec-25

ভাৰতীয় প্ৰযুক্তিবিদ্যা প্ৰতিষ্ঠান খড়গপুৰ

INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR

বিজ্ঞাপন নং আৰ/১৪/২০২৫ দিনাংক ২১ নৱেম্বৰ, ২০২৫

প্ৰতিষ্ঠানে ডাঃ বি. চি. ৰয় মাৰ্কিট স্পেচিয়েলিটি মেডিকেল ৰিছাৰ্চ চেণ্টাৰৰ নিম্নলিখিত পদৰ বাবে ভাৰতীয় নাগৰিক, পিআইঅ’ অ’চিআইৰ পৰা অনলাইন আবেদন আহ্বান কৰিছে।

১। প্ৰফেছৰ আৰু ডি. - ০১ (পদ)

বিশদ বিৱৰণ আৰু আপডেটৰ বাবে পদাৰ্পণ কৰক :

<https://erp.iitkgp.ac/in/Jobs/auth/facapps.htm>

অনলাইন আবেদন দাখিল কৰাৰ শেষ তাৰিখ : ২২.১২.২০২৫

পঞ্জীয়ক/ Registrar
cbc21255/12/0019/2526

NOTICE INVITING TENDER

(NATIONAL COMPETITIVE BIDDING)

Assam Medical Services Corporation Ltd. (AMSC) invites e-Tender (Parallel rate contract) affixing court fee stamp of Rs. 8.25/- (for bidders within Assam) or IPO of Rs. 10/- (for bidders outside Assam) are invited from eligible bidders (testing laboratory) for testing of 829 nos. of drugs/ items on emergency basis vide tender no. **709778/20667**, dated 05.12.2025. The complete e-tender documents may be obtained from the website- <http://assamtenders.gov.in> from **06.12.2025 to 29.12.2025.**

Sd/-
Managing Director, AMSC

DIPR/CF/AMR/2997/7-Dec-25

বঁকী অফ বৰোডা

Bank of Baroda

জয়নগৰ চাৰিআলি শাখা

এজাইল হস্তিপতালৰ বিপৰীতে, জয়নগৰ চাৰিআলি, বেলতলা, গুৱাহাটী- ৭৮১০৮১, মোৰাইল নং ৯৯৯৯২০৩১০০

ইমেইল: vjbelt@bankofbaroda.bank.in

বিআই/জয়নগৰ/এনপিএ/২০২৫-২৬ তাৰিখ: ২৮.১১.২০২৫

১) মোচাৰ্ছ এন. ই. ইনফ্ৰাষ্ট্ৰাক্চাৰ কাৰী- শ্ৰীশীলজ ডেকা, ঠিকনা: ঘৰনং ২০, লক্ষ্মী নগৰ, গণেশগুৰি, গুৱাহাটী, অসম- ৭৮১০০৬

২) শ্ৰীশীলজ ডেকা (ঋণী), মোচাৰ্ছ